Insolvency and Bankruptcy Board of India 7*Floor, Mayur Bhawan, Connaught Place, New Delhi - 110001 CIRCULAR No. IBBI/CIRP/36/2020

5. This Circular is issued in exercise of the powers under clause (aa) of sub-section (1) of section 196 of the Insolvency and Bankruptcy Code, 2016. Yours sincerely, -Sd- (Dr. Kokila Jayaram) Deputy General Manager Tel: 011-2436 2832 Email: kokila.

Annexure	Column1	Column2	Column3	Column4	Column5	Column6	Column7	Column8	Column9	Column10	Column11
Filing under cla	use (ca) of sub-regulation (2) of regulation 13 the IBBI (Ins	olvency Resolutio	n Process for Cor	porate Persons) R	egulations, 2016 (A	Amount in ₹)					
Sl. No.	Category of creditor	Summary of cl	aims received	Summary of cl	aims admitted	Amount of con	tin Amount of clai	m: Amount of clai	m Details in Annexure	Remarks, if any	
		No. of claims	Amount	No. of claims	Amount of claims	admitted					
1	Secured financial creditors belonging to any class of creditors	0	0		0		0	0	1		
2	Unsecured financial creditors belonging to any class of cred	dit 0	0	0	0	0	0	0	2		
3	Secured financial creditors (other than financial creditors b	elc 0	0	0	0	0	0	0	3		
4	Unsecured financial creditors (other than financial creditors	s b 0	0	0	0	0	0	0	4		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5		
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6		
7	Operational creditors (Government Dues)	1	59702	1	59702	0	0	0	7		
8	Operational creditors (other than Workmen and Employees	an 4	28061640		28061640		0	0	8		
9	Other creditors, if any, (other than financial creditors and	op 0	0	0	0	0	0	0	9		
Total		5	28121342	5	28121342	0	0	0			

Annexure-1

Name of the corporate debtor: Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023.....

List of secured fi	nancial creditors	belonging to an	y class of creditors
			$(\Lambda mount in \mathbf{F})$

															(Amount in ₹)
SI.	Name of creditor	Identification	Details	of claim			Details of c	laim admitted			Amount of	Amount of any	Amount of	Amount	Remarks, if
No.		No.	receivee	d							continge	mutual dues,	claim not	of claim	any
									X 2 4	0/ C /	nt claim	that may be set-	admitted	under	
				Amount	Amount	Nature of	Amount	Amount	Whether	% of voting		off		verificati	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in CoC				on	
					admitted		security	guarantee	party?						
							interest								
1															
	N.A														
	19.74			-											
						-		Annevure_1		-		-			

Annexure-1

Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023.....

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.		Identification No.	Details	of claim 1			Details of claim	admitted		Amount of contingent	Amount of any mutual		Amount of claim under	Remarks, if any
1.0.			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	dues, that		verification	
			receipt	claimed	claim	claim	covered by	related	share in		may be set-			
					admitted guarantee par				CoC		- 66			
0	0	0	0	0	0	0	0 0	0	0 0	0	0 0	0	0 0	0 0

Annexure-3
Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.		Identification No.	Details	of claim 1			Details of cl	laim admitted			Amount of continge	Amount any mut		Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC	nt claim	dues, th may b set-of	1at De	admitted	under verificati on	
0	0	0	0	0	0	0	0	0	0	0 0	0	0	0	0 0	0	0
	N.A															

Annexure-4

Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023...

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.		Identification		of claim			Detail	s of claim adn	nitted	Amount of contingent	Amount of any	Amount of		Remarks, if
No.	creditor		receive Date of receipt	d Amount claimed	Amount of claim	Nature of claim	Amount covered by	related	Whether % of voting		mutual dues, that may beset- off		claim under verification	any
					admitted		guarantee	narty?						
0	0	0	0	0	0	0	0	0	0 0	0 0	0 0	0 0	0 0	0

Annexure-5
Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023.....

List of operational creditors (Workmen) (Amount in₹)

	(Amount ins)													
SI.	Name of	Name	Identification	Details	of claim		D	etails of clai	m admitted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No	authorised	of	No.	receive	d					contingent	any mutual	claim under	claim not	any
	representative, if	work		Date of	Amount	Amount of Nature of Whether % voting share in					dues, that	verification	admitted	, ,
	any	man		receipt	claimed	claim	claim	related	CoC, if		may be			
	uny			-		admitted		narty?	annlicable		indy be			
	N.A	nil	nil	0	0	0	0	nil	nil	nil	nil	nil	nil	nil

Annexure-6

Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023...

List of operational creditors (Employees)
(Amount in₹)

	(Amount mt)													
SI.	Name of	Name	Identification	Details	of claim		D	etails of clai	m admitted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No	authorised	of	No.	receive	db					contingent	any mutual	claim under	claim not	any
	representative, if	emplo		Date of	Amount	Amount of	Nature of	Whether	% of voting share	claim	dues, that	verification	admitted	
	any	vee		receipt	claimed	claim	claim	related	in CoC, if		may be set-			
		,		-		admitted		narty?	applicable					
	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil

Annexure – 7 Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023.....

List of operational creditors (Government dues) (Amount in₹)

_									(Amount int)								
SI		Details of Claim	ant		Details o	of claim		1	Details of clain	n admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if
N). -				received								contingent	any	claim not	claim under	any
	1	Depart ment	Gover nment	Identifi cation No.	Date	Amount	Amount of	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	admitted	verification	
					of	claimed	claim	claim	covered by	covered by	related	share in CoC,		dues, that			
					receipt								may				
									interest			applicable		be set off			
								Contribution,									
	1	ESIC	Yes		11.08.2023	59,702	59,702	Interest damage	0	0	No		0	0	0	0	Claim accepted
	_																

Annexure – 8

Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023...

List of operational creditors (Other than Workmen and Employees and Government Dues)

SI. No.	Name of creditor	Identification No.	Details of received	'claim			Details of clai	m admitted			Amount of contingent	Amount of any	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	admitted	verification	·
1	Sicagen India Limited	CIN : L74900TN2004PLC053467	05.08.2023	19,70,984	19,70,984	Supplies steel	0	0	No		0	0	0	0	
												0	0	0	
2	Rahul Cables Pvt ltd	CIN U31200PN 1998PTC012787	08.08.2023	49,03,726	49,03,726	Supplies	0	0	No		0				
3	Zenium cables ltd	CIN U74950MH1997PLC108689	09.082023	1,68,28,104	1,68,28,104	Supplies	0	0	No		0	0	0	0	
4	Vishal Steels	MU000020783	07.08.2023	31,76,183	31,76,183	Supplies	0	0	No		0	0	0	0	
5	Anufacturing Industries Limite	CIN U29299MH1964PLC013087	04.09.2023	11,82,643	11,82,643	Supplies			No		0	0	0	0	
				2,80,61,640	2,80,61,640		0	0	No		0	0	0	0	

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Annexure – 9 Name of the corporate debtor: Indotech Industrial Solutions Private Limted commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 06.09.2023... List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

SI. No.	1	Identification No.	Details of claim received Date of Amount receipt claimed		Details of claim admitted Amount of claim Amount covered by Whether related					Amount of continge nt claim		claim not	Amount of claim under verificati	Remarks, if any
					admitted		security interest		party?				on	
	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A